

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 187 of 2011 &
I.A. No. 279 of 2011**

Dated : 17th January, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Chemplast Sanmar Limited ... Appellant(s)

Versus

Joint Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. K.V. Balakrishnan,
Mr. K.V. Mohan

Counsel for the Respondent(s): Mr. Senthil Kumar &
Mr. V.G. Pragasam for R.1
Mr. Dinesh Kapoor for R.2

ORDER

The learned counsel for the Respondents seek some time to file the Reply. Accordingly, he is directed to file the same on or before 13.02.2012 after serving copy on the other side.

Post the matter along with Appeal No. 6 of 2012 on
17.02.2012.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/VS